

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.02.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 59 of 2021 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13

For Directions

2.	Comp. App. (AT) (Ins) No. 587 of 2021 (With Defects)	G.S. Constro & Infra Pvt. Ltd. & Ors. Vs. Gajesh Labhchand Jain & Anr.	Ranit basu	
3.	Comp. App. (AT) (Ins) No. 590 of 2021 (With Defects)	Brij Mohan Sahni Vs. Arun Chadha	Sinha Shrey Nikhilesh	

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 159 of 2022	Electrosteel Castings Ltd. Vs. UV Asset Reconstruction Company Ltd.	Shantanu Awasthi	Harshita Choubey
5.	Comp. App. (AT) (Ins) No. 187 of 2022	Shreeraj Marcomm Co Pvt. Ltd. Vs. Mohan Insurance & Financial Consultancy Pvt. Ltd.	Sangeeta Agarwal	
6.	Comp. App. (AT) (Ins) No. 188 of 2022	CBRE South Asia Pvt. Ltd. Vs. United Concepts And Solutions Pvt. Ltd.	Pratik Malik	
7.	Comp. App. (AT) (Ins) No. 189 of 2022	Anil Mehta Official Liquidator of Pratibha Industries Ltd. (In Liquidation) Vs. Indian Bank	Sumant batra	

8.	Comp. App. (AT) (Ins) No. 190 of 2022	Shree Bankey Bihari Vs. Divyam Developers Pvt. Ltd.	Amit Dhall	
9.	Comp. App. (AT) (Ins) No. 191 of 2022	Akshar Plastchem Investment Pvt. Ltd. Vs. Bijay Murmuria Resolution Professional of Kitply Industries Ltd. & Ors.	Madhur Mahajan	
10.	Comp. App. (AT) (Ins) No. 193 of 2022	SM Milkose Ltd. & Anr. Vs. Greater Noida Industrial Development Authority	Manish Kaushik	
11.	Comp. App. (AT) (Ins) No. 196 of 2022	Eswararao Grandhi Vs. Stressed Asset Stabilization Fund (SASF) & Anr.	Sandeep Bajaj	
12.	Comp. App. (AT) (Ins) No. 197 of 2022	Drive India Enterprise Solutions Ltd. Through Its Authorized Representative Vs. Essline Engineers and Consultants Pvt. Ltd.	Shilpa Chohan	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 1064 of 2021	Hacxad Infotech Pvt. Ltd. Vs. Skootr Global Pvt. Ltd.	Adarsh Rai	
14.	Comp. App. (AT) (Ins) No. 17 of 2022	Ashish Gupta Vs. Delagua Health India Pvt. Ltd. & Ors.	Nilotpal Shyam	Indranil Ghosh Palzer Mokhtan-R2

For Hearing

15.	Comp. App. (AT) (Ins) No. 781 of 2020	Nilkamal Ltd. Vs. Wholly Joy Products Pvt. Ltd.	Pankaj Bhagat	Nitesh Jain
16.	Comp. App. (AT) (Ins) No. 13 of 2021	Damodar Valley Corporation Vs. Karthik Alloys Ltd. & Ors.	Madhumita Bhattacharjee	Rhea Verma Vishesh K. Srivastava- R2
17.	Comp. App. (AT) (Ins) No. 585 of 2021	Hardwin Construction Pvt. Ltd. Vs. ONGC Petro Additions Ltd.	Jayendra Shah	Akshat Khare

18.	Contempt Case (AT) No. 28 of 2019 in Comp. App. (AT) (Ins) No. 628 of 2019	Rajnish Gupta Vs. K.G. Somani	Naveen Kumar	Rahul Kumar-R1
------------	--	-------------------------------------	--------------	----------------

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**